

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 146**  
**(IB)-297(PB)/2018**

**IN THE MATTER OF:**

Col. Sanjeev Dalal (Retd.)  
Vs.

... Applicant/Petitioner

M/s. International Recreation and Amusement  
Ltd.

... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 28.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

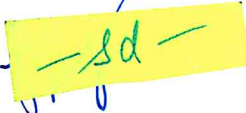
**PRESENT:**

For the Applicant	:	Mr. Mayank Mishra, Ms. Pallavi Kumar, Mr. Siddharth, Advs. Mr. Virender Ganda, Sr. Adv. With Mr. Vishal Ganda, Ms. Nina Nariman, Ms. Shelly Khanna, Mr. Nilotpall Shyam, Ms. Guresha Bhamra, Advs. For Resolution Applicant. Mr. Pranay Agrawal, Mr. Sarthak Gupta, Mr. Sanyam Goek, Mr. Mohtasim, Mr. Shubham Bhalla, Mr. Deepak Samota, Advs.
For the Respondent	:	Mr. Hardik Luthra, Mr. Abhishek Kumar, Pandey, Advs. Mr. Mansumyer Singh, Mr. Sandeep, Advs. For R-6
For the R.P	:	Mr. Viren Sharma, Mr. A. Anand, Advs.

**ORDER**

List on 18.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**